

Nexus Between LTTE and Naxalites

1752. SHRI DATTATRAYA BANDARU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a nexus between the LTTE and the naxalites;

(b) whether there is a nexus between the various Terrorist Organisations and the Militant outfits;

(c) if so, the details thereof; and

(d) the action taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). The Government has reports indicating establishment of liaison between LTTE and the People War Group. Instances of support to LTTE by organisations sympathetic to the Naxalites caused has come to the notice. There is also indication of nexus between Naxalites organisations and the other militant outfits.

(d) The Government is keeping close watch on the situation and extending all possible help to the State Government for facing the challenge posed by Terrorists and extremists organisations.

Implementation of the 1988 Agreement

1753. SHRI DATTATRAYA BANDARU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there was an Agreement between the Government and the Representatives of the Recognised Unions in the year 1988;

(b) if so, the details thereof;

(c) whether the Agreement has been implemented in full;

(d) if not, the reasons therefor; and

(e) the time by which the Government propose to fulfil its commitments fully?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS/(SHRI P.V. RANGAYYA NAIDU): (a) to (e). Information is being collected and will be laid on the Table of the House.

News TV Transmitters to be Commissioned in the Country

1754. SHRI RAMA KRISHNA KONATHALA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there are any proposal to commission new TV Transmitters during the year 1991-92 in the country;

(b) if so, the places where the new TV transmitters are to be commissioned; and

(c) the total percentage of coverage in Andhra Pradesh and the steps taken to bridge the shadow zones?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). The following TV transmitters are targeted for commissioning during the remaining part of the financial year 1991-92:

1. HPT, Anantapur (augmentation of power from 1 KW to 10KW);
2. HPT, Dharwad (10KW);

3. HPT, Tirupati (10KW);
4. HPT, Shimoga (10KW);
5. HPT, Bhawanipatna (10KW)
6. HPT, Bareilly (10KW);
7. HPT, Jagdalpur (1KW);
8. HPT, Gangtok (1KW);
9. Transposer, Nagrota;
10. Transposer, Mussoorie; and
11. Transposer, Tiger Hill.

(c) TV service is, at present, available to an estimated 70% population of Andhra Pradesh (including the population in fringe areas where elevated antennae and boosters are required for obtaining satisfactory reception). Two transposers have already been commissioned at Visakhapatnam and Vijayawada for providing TV service to the respective shadow areas. Establishment of additional transposers in the State for providing TV service to shadow areas would depend upon future availability of resources for the purpose.

Closure of Kalyan Power House, Maharashtra

1755. SHRI RAM KAPSE: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government are aware of the closure of Kalyan Power House, Thakurli, district Thane (Maharashtra) and stoppage of construction of replacement project of 1x60 M.W. plant at the same site;

(b) if so, the reasons therefor;

(c) whether the Government propose to recommission power house at Thakurli on gas turbines;

(d) if so, the time by which the decision in this regard is likely to be taken;

(e) the number of employees who suffered due to closure of this power house; and

(f) the efforts being made to rehabilitate them so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (f). The requisite information is being collected and will be laid on the Table of the House.

Delay In delivery of Postal Services

1756. SHRI RAM KAPSE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are aware of increasing number of complaints regarding delay in delivery of Dak, Telegrams etc. by the Postal Department;

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to be taken to avoid such inordinate delay in deliveries and to make postal services prompt?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Percentage of complaints relating to delay in delivery of mails to the volume of such mails handled constitutes 0.00071% during the year 1990-91. There has been a slight increase in the number of complaints received as compared to the previous year. There is, however,